

**Annexure-7**

**Name of the corporate debtor: MEGA PROCESS TECHNOLOGY PRIVATE LIMITED**

**Date of commencement of CIRP: 30/10/2024**

**List of creditors as on: 14/04/2025**

**List of operational creditors (Government dues)**

(Amount in ₹)

SI. No	Name of Creditor	details of claims received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claims accepted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	INCOME TAX DEPARTMENT	17/01/2025	80,24,874	80,24,874	INCOME TAX DUES	NA	NA	NO	38.66%	NA	NA	NA	NA	ADMITTED
2.	EMPLOYEE PROVIDENT FUND ORGANISATION	18/01/2025	34,396	34,396	PF&PENSION CONTRIBUTION	NA	NA	NO	0.17%	NA	NA	NA	NA	ADMITTED
3.	EMPLOYEE PROVIDENT FUND ORGANISATION	05/02/2025	11,97,446	0	PF&PENSION CONTRIBUTION	NA	NA	NO	-	NA	NA	11,97,446	NA	REJECTED

4.	EMPLOYEE STATE INSURANCE CORPORATION	28/03/2025	38,812	NA	CONTRIBUTION UNDER ESI ACT, 1948	NA	NA	NO	NA	NA	NA	NA	38,812	UNDER VERIFICATION
	TOTAL		92,95,528	80,59,270					38.83%			11,97,446	38,812	